

ORDER SHEET

O.A / MA / RA / CP NO. 1631 OF 2003Applicant/s A. W. Khan Respds. U.O-I-2 m.Advocate for Applicant/s Sh. Tej Pal
Sh. S.P. Singh Advocate for Respondent/s Sh. R.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>20</u>
	28.5.2009 <u>Hon. Mr. A.K. Gaur, J.M.</u> <u>Name for the applicant,</u> <u>even in the revised cell.</u> <u>Shri D.N. Mishra holding</u> <u>brief of Shri S.C. Mishra, Counsel</u> <u>for the respondents is present.</u> <u>The O.A. is dismissed</u> <u>in default and for non-</u> <u>prosecution.</u> <u>Agam</u> <u>J.M.</u> <u>W</u>	